

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/360/2020**

**DATED THIS THE 14<sup>th</sup> DAY OF SEPTEMBER, 2020**

**CORAM:**

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)**  
(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**  
(On video conference from Central Administrative Tribunal, Bangalore Bench at Bangalore)

Sri Vishal  
S/o Late Laxman Mane  
Aged about 31 years  
Ex Regular Mazdoor  
Reg: Compassionate Appointment  
B S N L, Office of the General Manager  
Telecom District Gulbarga  
Gulbarga – 585 101.  
Residing at Masahal village  
Tq: Afzapur, Kalaburgai-585 217. ....Applicant

(By Advocate Shri K.Sreeram - through video conference)

Vs.

1. The Union of India  
Dept. of Telecommunications  
Rep. by its Secretary  
Sanchar Bhavan  
No.20, Ashoka Road  
New Delhi – 110 001.
2. Barath Sanchar Nigam Limited (BSNL)  
Rep. by its Chairman and Managing Director  
BSNL Bhawan, Harish Chand Mathur Lane, Janpath  
Connaught Place

Delhi – 110001.

3. The Chief General Manager  
Office of the Chief General Manager  
Karnataka Telecom Circle  
No.1 S.V.Road, Halasuru  
Bangalore-560 008.

4. The General Manager Telecom  
Telecom District BSNL  
Kalaburagi-585 101.

.....Respondents

**O R D E R (ORAL)**

**PER: SURESH KUMAR MONGA, MEMBER (J)**

After arguing the matter for some time, learned counsel for the applicant wishes to withdraw the present Original Application with liberty to file fresh one with better particulars.

2. In view of the above, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

**(SURESH KUMAR MONGA)**  
**MEMBER (J)**

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